

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/723/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : SANTHOSAM PROMOTERS & DEVELOPERS LTD
NAME OF THE RESPONDENT : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	CS Raghunatha Reddy	for the petitioner/PLS	by Reddy
2.	B. Sarathbabu	For Roc chennai	B. Sarathbabu

ORDER

Representative for the Applicant is present. Counsel for the RoC is present.
Representative for the Applicant prayed for time to place on record additional documents to demonstrate that the Applicant Company is carrying on its commercial activities as a going Concern. At request, time is enlarged. Put up on 06.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk